



विधान सभा  
राष्ट्रीय राजधानी क्षेत्र दिल्ली

LEGISLATIVE ASSEMBLY  
NATIONAL CAPITAL TERRITORY OF DELHI

सातवीं विधान सभा  
(SEVENTH ASSEMBLY)

कार्य मंत्रणा समिति का  
द्वितीय प्रतिवेदन  
(04 जनवरी, 2022 को प्रस्तुत)

SECOND REPORT  
OF  
BUSINESS ADVISORY COMMITTEE  
(PRESENTED ON 04 JANUARY, 2022)

विधान सभा, पुराना सचिवालय, दिल्ली-110054  
Legislative Assembly, Old Secretariat, Delhi-110054

**DELHI LEGISLATIVE ASSEMBLY  
BUSINESS ADVISORY COMMITTEE**

**समिति का गठन  
COMPOSITION OF THE COMMITTEE**

- |    |   |                    |
|----|---|--------------------|
| 1. | श्री रामनिवास गोयल, माननीय अध्यक्ष<br>Shri Ram Niwas Goyal, Hon'ble Speaker     | सभापति<br>Chairman |
| 2. | सुश्री राखी बिड़ला, माननीय उपाध्यक्ष<br>Ms. Rakhi Birla, Hon'ble Deputy Speaker | सदस्य<br>Member    |
| 3. | श्री अब्दुल रहमान<br>Shri Abdul Rehman  | सदस्य<br>Member    |
| 4. | श्री दिलीप कुमार पाण्डेय<br>Shri Dilip Kumar Pandey                             | सदस्य<br>Member    |
| 5. | श्री ओम प्रकाश शर्मा<br>Shri Om Prakash Sharma                                  | सदस्य<br>Member    |
| 6. | श्री राघव चड्ढा<br>Shri Raghav Chadha   | सदस्य<br>Member    |
| 7. | श्री राज कुमारी ढिल्लों<br>Smt. Raj Kumari Dhillon                              | सदस्य<br>Member    |
| 8. | श्री राजेश गुप्ता<br>Shri Rajesh Gupta  | सदस्य<br>Member    |
| 9. | श्री शिव चरण गोयल<br>Shri Shiv Charan Goel                                      | सदस्य<br>Member    |

विधान सभा सचिवालय:  
Assembly Secretariat:

- |    |   |  |
|----|---|--|
| 1. | श्री राज कुमार<br>Shri Raj Kumar                | सचिव<br>Secretary                                  |
| 2. | श्री सी.वेलमुरुगन<br>Shri C.Velmurugan          | संयुक्त सचिव<br>Joint Secretary                    |
| 3. | श्री सुनील दत्त शर्मा<br>Shri Sunil Dutt Sharma | उप सचिव (विधायी)<br>Deputy Secretary (Legislation) |

**LEGISLATIVE ASSEMBLY  
NATIONAL CAPITAL TERRITORY OF DELHI**

**BUSINESS ADVISORY COMMITTEE  
SECOND REPORT**

The Second sitting of the Business Advisory Committee was held on 04 January 2022 at 9.30 AM.

Hon'ble Speaker informed the Committee Members that the Question Hour would be taken up after the Lunch Break on the request of the Hon'ble Deputy Chief Minister as he was to attend the meeting of the Delhi Disaster Management Authority (DDMA).


The Committee was informed that the following legislative business would be taken up on 04 January 2022:

1. Consideration and passing of the 'The Delhi Sikh Gurdwaras (Amendment) Bill, 2022' (Bill No. 01 of 2022) introduced in the House on 03<sup>rd</sup> January, 2022.
2. Consideration and passing of the 'Delhi Teacher University Bill 2022' (Bill No. 02 of 2022) introduced in the House on 03<sup>rd</sup> January, 2022.
3. Presentation and Voting on Supplementary Demands (2021-2022)
4. Introduction, Consideration and Passing of the 'Delhi Appropriation Bill No.1 (Bill No.3 of 2022)'.

The Committee agreed with the decision of the Hon'ble Speaker to list the following issues for Short Duration Discussion:

1. Shri Pawan Sharma  
Shri Som Dutt  
Shri Sanjeev Jha  
to initiate discussion on "*situation arising out of financial mismanagement and corruption in the Municipal Corporations*".
2. Shri Dilip Pandey  
Shri Sanjeev Jha  
Shri Ajay Mahawar  
to initiate discussion on "advantages and disadvantages of the New Excise Policy of the Delhi Government."

04<sup>th</sup> January 2022  
Delhi

  
(Ram Niwas Goel)  
Speaker / Chairman

04/01/22